

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/ 8451 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, th 29 August, 2024.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2024/482-85 Dated 21.08.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **1 (one) day casual leave on 23.08.2024, along with station leave permission, from 23.08.2024 to 25.08.2024.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/ 8452-8453 /A, dated , 29-08-24

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)